

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.466/05

Tuesday this the 1st day of May 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

1. Vasantha Kumari.O.,
Personal Assistant,
Lakshmibai National College of Physical Education,
Trivandrum – 695 581.
2. Ramadevi Amma.S.,
Personal Assistant,
Lakshmibai National College of Physical Education,
Trivandrum – 695 581.Applicants

(By Advocate Mr.P.N.Santhosh)

Versus

1. Union of India represented by the Secretary,
Ministry of Youth Affairs & Sports,
Shastry Bhavan, New Delhi.
2. Sports Authority of India
represented by its Director General,
Jawahar Lal Nehru Stadium,
Lodhi Road Complex, New Delhi.
3. The Principal,
Lakshmibai National College of Physical Education,
Karivattom P.O., Trivandrum.Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC [R1] &
Mr.Govindh K Bharathan [R2-3])

This application having been heard on 1st May 2007 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

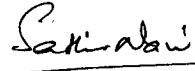
The counsel for the applicants appeared only on 20.6.2005 at the time of admission. After that he has been represented by various counsel who had not filed any vakalath. On 5.3.2007, 13.3.2007, 21.3.2007 and

.2.

12.4.2007 we directed that whichever counsel is to appear for the applicants shall file vakalath. Even today, no vakalath is filed and there is no appearance on behalf of the applicants. We are of the view that the applicants are not interested in further prosecuting the case. The O.A is, therefore, dismissed for default. A copy of the order be communicated to the applicants.

(Dated the 1st day of May 2007)


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

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Tuesday, this the 1st day of July, 2008.

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Dr. K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

1. Vasanthakumari O
Personal assistant
Lakshmibai National College of Physical Education
Thiruvananthapuram
2. Ramadevi S
Personal assistant
Lakshmibai National College of Physical Education
Thiruvananthapuram : **Applicants**

(By Advocate Mr.O.V.Radhakrishnan, Senior with Mr.Antony Mukkath)

v.

1. Union of India represented by the Secretary
Ministry of Youth Affairs and Sports
Shastri Bhawan, New Delhi
2. Sports Authority of India
represented by its Director General
Jawahar Lal Nehru Stadium
Lodhi Road Complex, New Delhi
3. Principal
Lakshmibai National College of Physical Education
Kariavattom P.O,
Thiruvananthapuram : **Respondents**

**(By Advocate Mr.TPM Ibrahim Khan, SCGSC (R-1))
Advocate Mr. Govindh K Bharathan (R2&3)**

ORDER

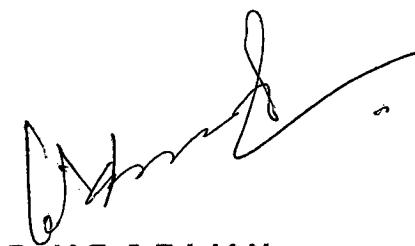
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for applicants submits that they have filed an MA for withdrawal of the OA, which may be taken on record. In view of the above submission, applicants are permitted to withdraw the O.A. No order as to costs.

Dated, the 1st July, 2008.



**Dr.K.S.SUGATHAN
ADMINISTRATIVE MEMBER**



**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**